

SECTION:XIV  
IN THE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION

INTERLOCUTORY APPLICATION NO. 43/2015

(Application for directions)

IN

CIVIL APPEAL NO. 3769/1996

BUFFALO TRADERS WELFARE ASSOCIATION ...APPELLANT  
VERSUS  
UNION OF INDIA & ORS. ...RESPONDENTS

OFFICE REPORT

The application above-mentioned was listed before the Hon'ble Court on 31.03.2017 with office report dated 29.03.2017, when the Court was pleased to pass the following Order:-

**"Learned counsel for the UPSIDC seeks more time to comply with the order dated 10.03.2017.**

**Prayer is allowed.**

**The affidavit required to be filed by the UPSIDC, in terms of the order dated 10.03.2017, be filed within four weeks from today.**

**Post for hearing on 05.05.2017."**

It is submitted that in terms of the Order dated 10.03.2017, counsel for the UPSIDC has not filed affidavit in question so far.

It is further submitted that paper books of the appeal has been weeded out and fresh appeal paper books has been filed and placed before the Hon'ble Court.

The aforesaid application in the matter above-mentioned is listed before the Hon'ble Court with this Office Report.

DATED THIS THE 03<sup>rd</sup> DAY OF MAY, 2017.

**ASSISTANT REGISTRAR**

Copy to:-

1. Mr. Praveen Swarup, Adv. Ch. No.
2. Mr. Tulika Prakash, Adv.
3. M/S. P.H. Parekh & Co., Advs.
4. Mr. M.K. Maroria, Adv.
5. Mr. Anuvrat Sharma, Adv.
6. Mr. Vijay Panjwani, Adv.
7. M/s. Saharya & Co., Advs.
8. Mr. Shekhar Prit Jha, Adv.

**ASSISTANT REGISTRAR**